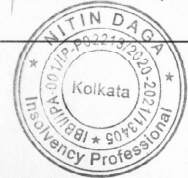


Annexure - 5
Rishra Steel Limited (Under CIRP), Date of Commencement of CIRP- 18th of July 2022
List of Creditors (Version-7) dated 11.10.2023
List of Operational Creditor (Workman)

Sl. No	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Arun Kumar Agarwal	Shiv Nayak Lohar	23.08.2023 and 20.09.2023	100000	-	Operational Creditor (Workman)	NO	-	-	-	-	1,00,000	Note 1
2													
3													
4													
	TOTAL			1,00,000	-				-	-	-	1,00,000	

Note:

1. The creditor had submitted their claim with the IRP/RP after the 90th day from the insolvency commencement date and the issuance of Request for Resolution Plan. Moreover, the claims of the creditors has also been submitted with RP after the filing of application for approval of Resolution Plan under section 30(6) of the code by the RP.



(Handwritten signature)